

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : DBS Bank India Ltd
Vs
Gonglu Agro Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/61(CHE)2022

(IA/MA) APPLICATION NUMBERS
IA/909(CHE)/2023; IA(IBC)/309(CHE)2023

ORDER

IA/909(CHE)/2023

Present: Ld. Counsel Shri. Jayanth Viswanathan for the Applicant /
Liquidator.

Ld. Counsel Shri. Shamik for the Respondent No. 4.
Respondent No. 1 is ex-parte.

Right of Respondents No. 2, 3, 5, 6, 7 and 8 to file Reply has already
been closed.

Reply filed by Respondent No. 4.

Ld. Counsel for the Applicant states that he has not to file any Rejoinder.

IA(IBC)/309(CHE)2023

Present: Ld. Counsel Shri. Jayanth Viswanathan for the Applicant /
RP.

Ld. Counsel Shri. Vikram P Jain for the Respondents No. 5 to 7.

Ld. Counsel Shri. A G Sathyanarayana for Respondent No. 4.

Substitution application has already been allowed by this Tribunal vide
order dated 06.05.2024.

Applicant has been directed to file amended Memo and serve copy on the Respondents.

List both the applications for hearing on **02.07.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)